

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

# [ For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

### **BEFORE:**

# HONOURABLE THE CHIEF JUSTICE HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

**COURT NO: 1** 

**Petitioner Advocate** 

**Respondent Advocate** 

**Main Parties** 

### [DIVISION BENCH-I

Sr.No. Case Number

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS]

31.14	b. Case Number	Maili Faities		Petitioner Advocate	Respondent Advocate
		ADMISS	<u>ION</u>		
49	WA/375/2022 B/O	THE INDIAN RAILWAY CATERIN TOURISM CORPORATION LTD A Versus M/S JAYANTA KUMAR GHOSH O CATERING PRIVATE LIMITED A	AND ANR. OUTDOOR	MR. N ANIX SINGH	DY.S.G.I.
	NOTE OF ADVOCATES FOR 06/12/		=====	-=========	-========
  1)	  MR J SHARMA	  21-11-2022	 То	20-12-2022	
2)	MR. S P ROY	21-11-2022	То	08-12-2022	
3)	MRS. P B BORDOLOI	24-11-2022	То	15-12-2022	
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022	
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022	
6)	MR S SARMA	28-11-2022	To	09-01-2023	
7)	MR. N BORUAH	30-11-2022	To	12-12-2022	
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022	
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022	
10)	MR D MONDAL	07-12-2022	To	15-12-2022	
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022	
12)	MR. B HALDAR	02-12-2022	To	16-12-2022	
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022	
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022	
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022	
16)	MR. N SHARMA	05-12-2022	То	12-12-2022	
17)	MR. S BANIK	06-12-2022	To	06-12-2022	
18)	MR. M DUTTA	06-12-2022	То	11-12-2022	
19)	MR. O P BHATI	08-12-2022	То	11-12-2022	
20)	MR M Z AHMED	07-12-2022	То	10-12-2022	
21)	MS B DUTTA	07-12-2022	To	10-12-2022	

22)	MR. ANUP MRINAL DUTTA	07-12-2022	То	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



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#### **BEFORE:**

# HONOURABLE MR. JUSTICE N. KOTISWAR SINGH HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

**COURT NO: 2** 

### [DIVISION BENCH-II

THIS BENCH WILL TAKE UP ADDITIONAL HEARING CAUSELIST DATED 07-11-2022 TO 22-12-2022(RELATING TO DIVISION BENCH-II) AND SPECIAL CAUSE LIST DATED 21-11-2022 TO 02-12-2022(RELATING TO DIVISION BENCH-II), ALONG WITH THE FOLLOWING MATTERS

MATTERS RELATING TO CRIMINAL APPEAL WILL BE TAKEN FIRST BEFORE ADJUCATING THE WP(C) RELATING TO FOREIGNER MATTER

### THIS BENCH WILL RISE AT 3:00 PM]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate	
MOTION						
7	WP(C)/7790/2022 FIXED	BULBUL SAIKIA <b>Versus</b> THE STATE BANK OF INDIA AND 4		MS. P BORAH	GA, ASSAM SC, SBI	
===:			====	==========	-=========	
	NOTE OF ADVOCATES FOR 06/12					
•						
1)	MR J SHARMA	21-11-2022	То	20-12-2022		
2)	MR. S P ROY	21-11-2022	To	08-12-2022		
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022		
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022		
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022		
6)	MR S SARMA	28-11-2022	To	09-01-2023		
7)	MR. N BORUAH	30-11-2022	To	12-12-2022		
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022		
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022		
10)	MR D MONDAL	07-12-2022	To	15-12-2022		
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022		
12)	MR. B HALDAR	02-12-2022	To	16-12-2022		
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022		
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022		
1 - \	MRS. B GOGOI	05-12-2022	To	16-12-2022		
15)						

17)	MR. S BANIK	06-12-2022	То	06-12-2022
18)	MR. M DUTTA	06-12-2022	To	11-12-2022
19)	MR. O P BHATI	08-12-2022	To	11-12-2022
20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	To	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



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[AT 10:30 AM]

### **BEFORE:**

# HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK **COURT NO: 4**

### [CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING **MATTERS** 

### THIS BENCH WILL RISE AT 3:00 PM]

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate		
		MOTION				
29	WP(C)/5932/2022 FIXED	MD. MOYNUL KHAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MS A HUSSAIN MS G PARMAWI MR Z RAHMAN R BEGUM H G DAISY	SC, ELEM. EDU		
30	WP(C)/7587/2022 BY SLIP, AT 10:30 AM	BIPUL CHANDRA NATH  Versus  THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MRS. D DAS BARMAN, GA ASSAM		
	WITH					
31	WP(C)/7582/2022	AJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU		
	WITH					
	I.A.(Civil)/3567/2022 in WP(C)/7582/2022	AJIT SAIKIA  Versus  THE COMMISSIONER AND SECRETARY	MR. P MAHANTA MS. P SAIKIA	SC, HIGHER EDU GA, ASSAM		
	WITH					
32	WP(C)/7588/2022	DIMBESWAR BAYAN  Versus  THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU		

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023

7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	То	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	То	06-12-2022
18)	MR. M DUTTA	06-12-2022	To	11-12-2022
19)	MR. O P BHATI	08-12-2022	To	11-12-2022
20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	To	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



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[AT 10:30 AM]

### **BEFORE:**

# HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA COURT NO: 8

### [CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		ORDERS		
22	WP(C)/3661/2022 BY SLIP	NIBHA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR N AHMED MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, P AND R.D. MR. M SARANIA (R-6,7,9) MR H MEDHI (R-6,7,9)
	WITH I.A.(Civil)/2035/2022 in WP(C)/3661/2022	NIBHA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MS. S B CHOUDHURY	SC, P AND R.D. GA, ASSAM
23	<b>WITH</b> WP(C)/2112/2022	TAPAN TALUKDAR AND 7 ORS  Versus  THE STATE OF ASSAM AND 6 ORS	MR. M SARANIA MR H MEDHI MS N BISHAYA MS N RAI MS N N SHARMA MR. A SARANIA	SC, P AND R.D. GA, ASSAM
		<u>HEARING</u>		
24	WP(C)/4500/2015 BY SLIP	M/S ASSAM TUBES and CONDUCTORS LTD. <b>Versus</b> RAMKRISHNA KALITA and 5 ORS	MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA	MR.A DASGUPTA(R-1to6) MS.B DASR-1to6
25	<b>WITH</b> WP(C)/3001/2015	M/S ASSAM TUBES and CONDUCTORS LTD. <b>Versus</b> MUKUT CH. PATOWARY	MR.P N GOSWAMI MR.I KALITA	MR.A DASGUPTA MR.B DAS MS.B DAS
26	<b>WITH</b> WP(C)/3657/2016	ASSAM CONDUCTORS and TUBES LTD.  Versus  GOLAP DAS and 4 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MR.R GOGOI MR.I KALITA	MR.A DASGUPTA(R-6)(R- GA, ASSAM MS.B DAS R-6R-1 SC, INDUSTRIES & COMMERCE MR.R SARKAR(R-6)(R-1) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	То	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	То	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	То	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	То	08-12-2022
15)	MRS. B GOGOI	05-12-2022	То	16-12-2022
16)	MR. N SHARMA	05-12-2022	То	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022
18)	MR. M DUTTA	06-12-2022	To	11-12-2022
19)	MR. O P BHATI	08-12-2022	То	11-12-2022
20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	То	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	То	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	То	09-12-2022
24)	MR S SANCHETI	07-12-2022	То	09-12-2022
25)	MR. A SANCHETI	07-12-2022	То	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	То	22-12-2022
27)	MR B P BORAH	07-12-2022	То	09-12-2022



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[AT 10:30 AM]

## **BEFORE:**

# HONOURABLE MR. JUSTICE KALYAN RAI SURANA COURT NO: 9

### [CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		MOTION		
	WP(C)/7885/2022 B/O	M/S BN INFRAPROJECTS LLP AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	DY.S.G.I.
		ADMISSION		
	WP(C)/7561/2022 BY SLIP	M/S BARUA AND COMPANY PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N DEKA MR. M GOGOI	GA, ASSAM
		HEARING		
	WP(C)/5728/2021 FIXED	ANJALA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5 MR. D GOGOI (R-5) SC, FOREST
	<b>WITH</b> I.A.(Civil)/922/2022 <b>in</b> WP(C)/5728/2021	SRI BIJU KUMBANG <b>Versus</b> ANJALA BASUMATARY AND 3 ORS	MR. S BARTHAKUR	MR. T J MAHANTA
	WITH	·		
29	WP(C)/1609/2022	SMT. ANJALA BASUMATARY  Versus  THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR MR. D GOGOI SC, FOREST

T) MR J SHARMA 21-11-2022 20-12-2022 2) MR. S P ROY 21-11-2022 08-12-2022 To 15-12-2022 MRS. P B BORDOLOI 24-11-2022 To 3) 24-11-2022 08-12-2022 4) MR. L TALUKDAR To 5) MR A K MAHESWARI 29-11-2022 To 08-12-2022 MR S SARMA 09-01-2023 6) 28-11-2022 To 7) MR. N BORUAH 30-11-2022 12-12-2022 To MS. S D GUPTA 02-12-2022 20-12-2022 8) To

9)	MR. V K CHOPRA	06-12-2022	То	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022
18)	MR. M DUTTA	06-12-2022	To	11-12-2022
19)	MR. O P BHATI	08-12-2022	To	11-12-2022
20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	To	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



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#### **BEFORE:**

# HONOURABLE MR. JUSTICE AJIT BORTHAKUR

**COURT NO: 11** 

#### [CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE N.K. SINGH AND HIS LORDSHIP]

Sr.No	o. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<u>ORDERS</u>		
14	I.A.(Civil)/1100/2021 WITH LCR, B/O <b>in</b> RSA/105/2019	MURAD AHMED  Versus  ON THE DEATH OF YEAR ALI HIS LEGAL HEIRS SAKHINA KHATUN AND 9 ORS.	MS. R CHOUDHURY MD. I HUSSAIN MS S S ZIA	GA, ASSAM MR. L R MAZUMDER MD. I HUSSAIN
	<b>WITH</b> RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS		GA, ASSAM MS. R CHOUDHURY MS S S ZIA
	WITH	THE STATE OF ASSAULAND 5 ONS		
	I.A.(Civil)/1729/2019 in RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS		GA, ASSAM
15	I.A.(Civil)/3564/2022 B/O <b>in</b> FAO/57/2022	DRB INFRASTRUCTURE PRIVATE LTD. AND 2 ORS. <b>Versus</b> MAHAVEER TRANSPORT CORPORATION	MR. P D NAIR MR G ALAM MR. T K BHUYAN S R A NASER	
	WITH			
	FAO/57/2022	DRB INFRASTRUCTURE PRIVATE LTD. AND 2 ORS. Versus MAHAVEER TRANSPORT CORPORATION	MR. P D NAIR MR G ALAM MR. T K BHUYAN	
		HEARING	3 N A NAJLN	

16 Intest.Cas./4/2016 WITH LCR, B/O

# SMTI RUPJYOTI DUTTA BARUAH Versus AMTI RITA DAS @ RITA DUTTAand ANR

MR.J BORAH MR.S BARMAN MS.A SARMA MR. M U MAHMUD MR. M DUTTA (R2) MR. A BHATTACHARYYA (R2) MR. M ALI MS K GOGOI MS. C KALITA MR S ISLAM

LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1) MR J SHARMA 21-11-2022 To 20-12-2022 2) MR. S P ROY 21-11-2022 To 08-12-2022 3) MRS. P B BORDOLOI 24-11-2022 To 15-12-2022 4) MR. L TALUKDAR 24-11-2022 To 08-12-2022 5) MR A K MAHESWARI 29-11-2022 To 08-12-2022 6) MR S SARMA 28-11-2022 To 09-01-2023 7) MR. N BORUAH 30-11-2022 To 12-12-2022 8) MS. S D GUPTA 02-12-2022
2)       MR. S P ROY       21-11-2022       To 08-12-2022         3)       MRS. P B BORDOLOI       24-11-2022       To 15-12-2022         4)       MR. L TALUKDAR       24-11-2022       To 08-12-2022         5)       MR A K MAHESWARI       29-11-2022       To 08-12-2022         6)       MR S SARMA       28-11-2022       To 09-01-2023         7)       MR. N BORUAH       30-11-2022       To 12-12-2022
3) MRS. P B BORDOLOI 24-11-2022 To 15-12-2022 4) MR. L TALUKDAR 24-11-2022 To 08-12-2022 5) MR A K MAHESWARI 29-11-2022 To 08-12-2022 6) MR S SARMA 28-11-2022 To 09-01-2023 7) MR. N BORUAH 30-11-2022 To 12-12-2022
4)       MR. L TALUKDAR       24-11-2022       To 08-12-2022         5)       MR A K MAHESWARI       29-11-2022       To 08-12-2022         6)       MR S SARMA       28-11-2022       To 09-01-2023         7)       MR. N BORUAH       30-11-2022       To 12-12-2022
5) MR A K MAHESWARI 29-11-2022 To 08-12-2022 6) MR S SARMA 28-11-2022 To 09-01-2023 7) MR. N BORUAH 30-11-2022 To 12-12-2022
6) MR S SARMA 28-11-2022 To 09-01-2023 7) MR. N BORUAH 30-11-2022 To 12-12-2022
7) MR. N BORUAH 30-11-2022 To 12-12-2022
8) MS. S D GUPTA 02-12-2022 To 20-12-2022
9) MR. V K CHOPRA 06-12-2022 To 09-12-2022
10) MR D MONDAL 07-12-2022 To 15-12-2022
11) MR. M K MAJUMDAR 02-12-2022 To 22-12-2022
12) MR. B HALDAR 02-12-2022 To 16-12-2022
13) MS. P CHAKRABORTY 02-12-2022 To 10-12-2022
14) MRS. P BARMAN (BORKAKOTI) 02-12-2022 To 08-12-2022
15) MRS. B GOGOI 05-12-2022 To 16-12-2022
16) MR. N SHARMA 05-12-2022 To 12-12-2022
17) MR. S BANIK 06-12-2022 To 06-12-2022
18) MR. M DUTTA 06-12-2022 To 11-12-2022
19) MR. O P BHATI 08-12-2022 To 11-12-2022
20) MR M Z AHMED 07-12-2022 To 10-12-2022
21) MS B DUTTA 07-12-2022 To 10-12-2022
22) MR. ANUP MRINAL DUTTA 07-12-2022 To 10-12-2022
23) MR. R C SANCHETI 07-12-2022 To 09-12-2022
24) MR S SANCHETI 07-12-2022 To 09-12-2022
25) MR. A SANCHETI 07-12-2022 To 09-12-2022
26) MRS A BUJARBARUAH 05-12-2022 To 22-12-2022
27) MR B P BORAH 07-12-2022 To 09-12-2022



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

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# [ For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

### **BEFORE:**

# HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

**COURT NO: 12** 

### [CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate
		JUDGMI	<u>ENT</u>		
34	CRP/43/2015 AT 10:30 AM	):30 AM <b>Versus</b> SYED NAWAB HUSSAIN and 2 ORS		MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR.P S DEKA(R-1) MR.N D BHUYANR-1 MR.K KALITA(R-1) MS.A CHAKRABORTY(R-1)
		ADMISS	ION		
35	WP(C)/4768/2014 FIXED	M/S MINT LOGISTICS PVT. LTD ORS <b>Versus</b> THE UNION OF INDIA and 7 OF	RS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR. P NAYAK MS. M THAKURIA MRS. A VERMA	MR A BORKATAKI, SC, N.F. RAILWAY
	E NOTE OF ADVOCATES FOR 06,				
1)	MR J SHARMA	21-11-2022	То	20-12-2022	
2)	MR. S P ROY	21-11-2022	То	08-12-2022	
3)	MRS. P B BORDOLOI	24-11-2022	То	15-12-2022	
4)	MR. L TALUKDAR	24-11-2022	То	08-12-2022	
5)	MR A K MAHESWARI	29-11-2022	То	08-12-2022	
6)	MR S SARMA	28-11-2022	То	09-01-2023	
7)	MR. N BORUAH	30-11-2022	То	12-12-2022	
8)	MS. S D GUPTA	02-12-2022	То	20-12-2022	
9)	MR. V K CHOPRA	06-12-2022	То	09-12-2022	
10)	MR D MONDAL	07-12-2022	To -	15-12-2022	
11)	MR. M K MAJUMDAR	02-12-2022	To —	22-12-2022	
12)	MR. B HALDAR	02-12-2022	To	16-12-2022	
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022	
14)	MRS. P BARMAN (BORKAKO		To	08-12-2022	
15)	MRS. B GOGOI	05-12-2022	То	16-12-2022	

16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022
18)	MR. M DUTTA	06-12-2022	To	11-12-2022
19)	MR. O P BHATI	08-12-2022	To	11-12-2022
20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	To	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

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# [ For Tuesday,6th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

### **BEFORE:**

# HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS

# ITEM NO.1 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No. Case Number M		Main Parties		Petitioner Advocate	Respondent Advocate
		<u>MOTIO</u>	<u>N</u>		
51	AB/3625/2022 B/O	ABUL KALAM  Versus  THE STATE OF ASSAM		MR J C BORAH	PP, ASSAM
	NOTE OF ADVOCATES FOR 06/12				
1)	MR J SHARMA	21-11-2022	То	20-12-2022	
2)	MR. S P ROY	21-11-2022	To	08-12-2022	
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022	
4)	MR. L TALUKDAR	24-11-2022	То	08-12-2022	
5)	MR A K MAHESWARI	29-11-2022	То	08-12-2022	
6)	MR S SARMA	28-11-2022	То	09-01-2023	
7)	MR. N BORUAH	30-11-2022	То	12-12-2022	
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022	
9)	MR. V K CHOPRA	06-12-2022	То	09-12-2022	
10)	MR D MONDAL	07-12-2022	То	15-12-2022	
11)	MR. M K MAJUMDAR	02-12-2022	То	22-12-2022	
12)	MR. B HALDAR	02-12-2022	То	16-12-2022	
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022	
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	То	08-12-2022	
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022	
16)	MR. N SHARMA	05-12-2022	To	12-12-2022	
17)	MR. S BANIK	06-12-2022	To	06-12-2022	
18)	MR. M DUTTA	06-12-2022	To	11-12-2022	
19)	MR. O P BHATI	08-12-2022	То	11-12-2022	

20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	То	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	То	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

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# [ For Tuesday,6th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

### **BEFORE:**

# HONOURABLE MR. JUSTICE ROBIN PHUKAN

**COURT NO: 17** 

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.APP.), FROM ITEM NOS.1-35), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		JUDGMENT		
54	Crl.Rev.P./304/2021 (AT 10:30 AM)	MD. DILBOR ALI  Versus  FOZILA KHATUN	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD Q A AKHTAR	MR. M HUSSAIN MR A K DAS
		<b>BAIL HEARING (BA)</b>		
	Bail Appln./3076/2022 (CONNECTED WITH ITEM NO. 24 IN THE DAILY CAUSE LIST), FIXED	ABDUR REZZAQUE @ ABDUR REZZAK Versus THE STATE OF ASSAM	MR. R ISLAM MR G U AHMED	PP, ASSAM
56	Bail Appln./3248/2022 BY SLIP	BASUDEV MAJUMDER @ BASHUDEB MAJUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. R DEV	PP, ASSAM
		BAIL HEARING		
	AB/3498/2022 BY SLIP	SARAT SARMA  Versus  THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
		<u>ORDERS</u>		
	Crl.A./141/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED	PARESH KAKOTY Versus THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/337/2021 in Crl.A./141/2021	PARESH KAKOTY  Versus  THE STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM

\_\_\_\_\_\_

LEAVE NOTE OF ADVOCATES FOR 06/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	То	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	То	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	То	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	То	08-12-2022
15)	MRS. B GOGOI	05-12-2022	То	16-12-2022
16)	MR. N SHARMA	05-12-2022	То	12-12-2022
17)	MR. S BANIK	06-12-2022	То	06-12-2022
18)	MR. M DUTTA	06-12-2022	То	11-12-2022
19)	MR. O P BHATI	08-12-2022	То	11-12-2022
20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	То	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	То	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	То	09-12-2022
24)	MR S SANCHETI	07-12-2022	То	09-12-2022
25)	MR. A SANCHETI	07-12-2022	То	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	То	22-12-2022
27)	MR B P BORAH	07-12-2022	То	09-12-2022



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

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# [ For Tuesday,6th December 2022]

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[AT 10:30 AM]

### **BEFORE:**

# HONOURABLE MR. JUSTICE DEVASHIS BARUAH

**COURT NO: 19** 

### [CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate		
		ADMISSI	<u>ON</u>				
27	WP(C)/590/2021 FIXED	TAPAN BORAH AND 2 ORS  Versus  THE BISWANATH CHARIALI MUI	NICIPAL	MR. P KAKATI	GA, ASSAM MR. DITUL DAS (R-1 TO 4 MR. R RAHMAN (R-1 TO 4		
	14/1711	BOARD AND 3 ORS					
	WITH I.A.(Civil)/34/2022 in WP(C)/590/2021	TAPAN BORAH AND 2 ORS  Versus  THE BISWANATH CHARIALI MUN BOARD AND 3 ORS	NICIPAL	MS. S CHUTIA MR. P KAKATI	GA, ASSAM MR. DITUL DAS MR. R RAHMAN		
	WITH						
28	WP(C)/6388/2019	TAPAN BORAH AND 2 ORS. <b>Versus</b>		MR. T J MAHANTA MS. S CHUTIA	GA, ASSAM MR. P J SAIKIA		
	CAVT. NO. 0727/2019	THE BISWANATH CHARIALI MUI BOARD AND 3 ORS.	NICIPAL	MS. 3 CHOTIA	MR. P BORDOLOI FOR CAVEATOR		
 1)	 MR J SHARMA	21-11-2022	То	20-12-2022			
2)	MR. S P ROY	21-11-2022	To	08-12-2022			
3)	MRS. P B BORDOLOI	24-11-2022	То	15-12-2022			
1)	MR. L TALUKDAR	24-11-2022	To	08-12-2022			
5)	MR A K MAHESWARI	29-11-2022	То	08-12-2022			
5)	MR S SARMA	28-11-2022	То	09-01-2023			
7)	MR. N BORUAH	30-11-2022	То	12-12-2022			
3)	MS. S D GUPTA	02-12-2022	То	20-12-2022			
9)	MR. V K CHOPRA	06-12-2022	То	09-12-2022			
LO)	MR D MONDAL	07-12-2022	То	15-12-2022			
L1)	MR. M K MAJUMDAR	02-12-2022	To -	22-12-2022			
12)	MR. B HALDAR	02-12-2022	To	16-12-2022			
•							
13) 14)	MS. P CHAKRABOR MRS. P BARMAN (E						

15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	To	06-12-2022
18)	MR. M DUTTA	06-12-2022	To	11-12-2022
19)	MR. O P BHATI	08-12-2022	To	11-12-2022
20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	To	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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# [ For Tuesday,6th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

### **BEFORE:**

## HONOURABLE MRS. JUSTICE MALASRI NANDI

**COURT NO: 20** 

### [CRIMINAL AND CIVIL BENCH-I

MR. S P ROY

MR S SARMA

MRS. P B BORDOLOI

MR A K MAHESWARI

MR. L TALUKDAR

2)

3)

4)

5)

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

CONNECTED WITH ITEM NO. 17	Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST), B/O in Crl.Pet./967/2022			ORDERS		
Cri.A./166/2022 PART-HEARD, WITH LCR 4 FILES, FIXED  WITH  I.A.(Cri.)/397/2022 In Cri.A./205/2022 WITH LCR 4 FILES, FIXED  ABDUL HAQUE @ ABDUL HUSSAIN KHAN MR. M GAUR  WITH  I.A.(Cri.)/482/2022 In Cri.A./205/2022  WITH  AND ANR.  Versus THE STATE OF ASSAM  ABDUL HAQUE @ ABDUL HUSSAIN KHAN MR. J RAHMAN  WITH  I.A.(Cri.)/482/2022 ABDUL HAQUE @ ABDUL HUSSAIN KHAN MS. M GAUR MS. D DEKA (r-2) PP, ASSAM  MS. M GAUR		(CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST), B/O	BEGUM Versus	MR. J LASKAR	PP, ASSAM
PART-HEARD, WITH LCR 4 FILES, FIXED  WITH  I.A.(Crl.)/397/2022  in Crl.A./205/2022  WITH LCR 4 FILES, FIXED  ABDUL HAQUE @ ABDUL HUSSAIN KHAN MR R GOUR PP, ASSAM  WITH  I.A.(Crl.)/482/2022  in Crl.A./205/2022  ABDUL HAQUE @ ABDUL HUSSAIN KHAN MS MS M GAUR  WITH  I.A.(Crl.)/482/2022  ABDUL HAQUE @ ABDUL HUSSAIN KHAN MS J C GAUR MS MS M GAUR  THE STATE OF ASSAM  MS M GAUR  MS M GOUR  MS M GAUR  MS D DEKA (r-2)  MS D DEKA (r-2)  MS M GAUR			<u>HEARING</u>		
I.A.(Crl.)/397/2022 in Crl.A./166/2022  Versus THE STATE OF ASSAM  ABDUL HAQUE @ ABDUL HUSSAIN KHAN WR. J RAHMAN  Versus MR. J RAHMAN  MR. J RAHMAN  MR. J RAHMAN  MR. J RAHMAN  MR. J C GAUR MR. GOUR MR. GOUR MR. GOUR MR. GOUR MR. M. M. J C GAUR MR. M. M. M. J C GAUR MR. M. M. M. M. J C GAUR MR. M. M. M. M. M. M. J C GAUR MR. M. M. M. M. M. M. J C GAUR MR. M. M. M. J C GAUR MR. M. M. D DEKA (r-2) MR. A BULL HAQUE @ ABDUL HUSSAIN KHAN MR. M. M. J C GAUR MR. M. D DEKA (r-2) MR. A BULL HAQUE @ ABDUL HUSSAIN KHAN MR. J C GAUR MR. M. D DEKA (r-2) MR. A BULL HAQUE @ ABDUL HUSSAIN KHAN MR. J C GAUR MR. J C GAUR MR. D DEKA (r-2) MR. D DEKA (r-2) MR. D DEKA (r-2) MR. A BURAGOHAIN MR. J C GAUR MR. D DEKA (r-2) MR. D DEKA (r-2) MR. A BURAGOHAIN MR. J C GAUR MR. D DEKA (r-2)		PART-HEARD, WITH LCR 4 FILES,	Versus	MR A BURAGOHAIN	PP, ASSAM
WITH LCR 4 FILES, FIXED  AND ANR.  Versus  THE STATE OF ASSAM  MS. M GAUR  MS. M DEY  WITH  I.A.(Crl.)/482/2022  ABDUL HAQUE @ ABDUL HUSSAIN KHAN MR J C GAUR  in Crl.A./205/2022  AND ANR.  Versus  MR R GOUR  MR R GOUR  MR R GOUR  PP, ASSAM  MS. D DEKA (r-2)  MR R GOUR  PP, ASSAM  MS. M GAUR		I.A.(Crl.)/397/2022	Versus	MR A BURAGOHAIN	PP, ASSAM
I.A.(Crl.)/482/2022 ABDUL HAQUE @ ABDUL HUSSAIN KHAN MR J C GAUR MS. D DEKA (r-2) in Crl.A./205/2022 AND ANR. MR R GOUR PP, ASSAM Versus MS. M GAUR			AND ANR.  Versus	MR R GOUR MS. M GAUR	` ,
in Crl.A./205/2022 AND ANR. MR R GOUR PP, ASSAM  Versus MS. M GAUR		WITH			
THE STATE OF ASSAM MIS. MIDET			AND ANR.  Versus	MR R GOUR MS. M GAUR	
			INE STATE OF ASSAM		
	=AVE 1	NOTE OF ADVOCATES FOR 06/12/2	2022		
EAVE NOTE OF ADVOCATES FOR 06/12/2022	 .)	 MR J SHARMA	 21-11-2022 To	20-12-2022	

08-12-2022

15-12-2022

08-12-2022

08-12-2022

09-01-2023

To

To

To

To

To

21-11-2022

24-11-2022

24-11-2022

29-11-2022

28-11-2022

7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	То	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. S BANIK	06-12-2022	То	06-12-2022
18)	MR. M DUTTA	06-12-2022	To	11-12-2022
19)	MR. O P BHATI	08-12-2022	To	11-12-2022
20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	To	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

# [ For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

### **BEFORE:**

# HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

**COURT NO: 23** 

**Petitioner Advocate** 

**Respondent Advocate** 

**Main Parties** 

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P.), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number

J	o. case Namber	ridiii i di cies		retitioner Advocate	Respondent Advocate
		MOTION (	BA)		
45	Bail Appln./3374/2022 B/O	SHAHIDUL ISLAM AND ANR  Versus  THE STATE OF ASSAM		MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
===:	E NOTE OF ADVOCATES FOR 06/12	====			
  1)	MR J SHARMA	21-11-2022	To	20-12-2022	
2)	MR. S P ROY	21-11-2022	To	08-12-2022	
3)	MRS. P B BORDOLOI	24-11-2022	То	15-12-2022	
4)	MR. L TALUKDAR	24-11-2022	То	08-12-2022	
5)	MR A K MAHESWARI	29-11-2022	То	08-12-2022	
6)	MR S SARMA	28-11-2022	To	09-01-2023	
7)	MR. N BORUAH	30-11-2022	То	12-12-2022	
8)	MS. S D GUPTA	02-12-2022	То	20-12-2022	
9)	MR. V K CHOPRA	06-12-2022	То	09-12-2022	
10)	MR D MONDAL	07-12-2022	To	15-12-2022	
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022	
12)	MR. B HALDAR	02-12-2022	То	16-12-2022	
13)	MS. P CHAKRABORTY	02-12-2022	То	10-12-2022	
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	То	08-12-2022	
15)	MRS. B GOGOI	05-12-2022	То	16-12-2022	
16)	MR. N SHARMA	05-12-2022	То	12-12-2022	
17)	MR. S BANIK	06-12-2022	То	06-12-2022	
18)	MR. M DUTTA	06-12-2022	То	11-12-2022	
19)	MR. O P BHATI	08-12-2022	То	11-12-2022	
20)	MR M Z AHMED	07-12-2022	То	10-12-2022	

21)	MS B DUTTA	07-12-2022	To	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR R P RORAH	07-12-2022	Tο	09-12-2022



(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### **SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE] Web:ghconline.gov.in

# [ For Tuesday,6th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

### **BEFORE:**

# HONOURABLE MRS. JUSTICE MITALI THAKURIA

**COURT NO: 24** 

**Petitioner Advocate** 

**Respondent Advocate** 

**Main Parties** 

### [CRIMINAL AND CIVIL BENCH-I

Sr.No. Case Number

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.N	o. Case Number	Main Parties		Petitioner Advocate	Respondent Advocate	
		ADMISSION				
10	FAO/58/2022 FIXED	MANSUR ALI AHMED  Versus  SANTOSHI AGARWALLA AND ANR.	ersus		MR. G N SAHEWALLA	
	WITH			MS S AHOM		
	I.A.(Civil)/3583/2022 <b>in</b> FAO/58/2022	MANSUR ALI AHMED  Versus		MR Z KAMAR MR. A BISWAS		
		SANTOSHI AGARWALLA AND ANR.		MS S AHOM		
===:			====			
	======================================					
- -	INOTE OF ADVOCATES FOR 00/12/	2022				
1)	MR J SHARMA	21-11-2022	То	20-12-2022		
2)	MR. S P ROY	21-11-2022	To	08-12-2022		
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022		
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022		
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022		
6)	MR S SARMA	28-11-2022	To	09-01-2023		
7)	MR. N BORUAH	30-11-2022	То	12-12-2022		
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022		
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022		
	MD D MONDAL	07-12-2022	To	15-12-2022		
10)	MR D MONDAL	07-12-2022				
	MR. M K MAJUMDAR	02-12-2022	То	22-12-2022		
10)				22-12-2022 16-12-2022		
10) 11)	MR. M K MAJUMDAR	02-12-2022	То			
10) 11) 12)	MR. M K MAJUMDAR MR. B HALDAR	02-12-2022 02-12-2022	To To	16-12-2022		
10) 11) 12) 13)	MR. M K MAJUMDAR MR. B HALDAR MS. P CHAKRABORTY	02-12-2022 02-12-2022 02-12-2022	To To To	16-12-2022 10-12-2022		
10) 11) 12) 13) 14)	MR. M K MAJUMDAR MR. B HALDAR MS. P CHAKRABORTY MRS. P BARMAN (BORKAKOTI)	02-12-2022 02-12-2022 02-12-2022 02-12-2022	To To To	16-12-2022 10-12-2022 08-12-2022		
10) 11) 12) 13) 14) 15)	MR. M K MAJUMDAR MR. B HALDAR MS. P CHAKRABORTY MRS. P BARMAN (BORKAKOTI) MRS. B GOGOI	02-12-2022 02-12-2022 02-12-2022 02-12-2022 05-12-2022	To To To To	16-12-2022 10-12-2022 08-12-2022 16-12-2022		

19)	MR. O P BHATI	08-12-2022	To	11-12-2022
20)	MR M Z AHMED	07-12-2022	To	10-12-2022
21)	MS B DUTTA	07-12-2022	To	10-12-2022
22)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
23)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
24)	MR S SANCHETI	07-12-2022	To	09-12-2022
25)	MR. A SANCHETI	07-12-2022	To	09-12-2022
26)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
27)	MR B P BORAH	07-12-2022	To	09-12-2022